

(b) whether it is a fact that due to non-availability of railway wagons the traders have been compelled to lift these commodities mainly by road from Cachar and Gauhati which has contributed in shooting up in market prices of these commodities; and

(c) if so, what remedial steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI PRAJA MOHAN MOHANTY): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Aid to Nanjheel Integrated Project

1421. SHRI RAMCHANDRA BHARADWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that aid worth several lakhs of rupees was given for Nanjheel Integrated Project for Health and Development;

(b) what connections, this project has with the AVARD (Association of Voluntary Agencies for Rural Development);

(c) whether it is a fact that medical doctor incharge of this Project is getting fantastic remuneration if so, what are the details thereof; and

(d) whether Government have any check on appropriation of this money if not, what steps are contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The Nanjheel Integrated Rural Development Project for Health and Development received foreign assistance of Rs. 37,02,570,25. In accordance with the information furnished by NIRPHAD, they have, in addition,

received Rs. 1,78,297.43 as assistance from within the country.

(b) It is an affiliated member of the Association of Voluntary Agencies for Rural Development;

(c) As per information received from NIRPHAD, the medical doctor incharge is in receipt of remuneration of Rs 3900 per month.

(d) The accounts of the society are subject to annual audit. Apart from this, the Society has to submit under Section 6(1) of the Foreign Contribution (Regulation) Act, half-yearly return about the amount of foreign contribution received by it and the source from which and the manner in which it has been received. It is also to submit under Rule 8(2) of the FCRA Rules the annual audited report to the Ministry of Home Affairs regarding receipt and utilisation of funds received from abroad.

#### Gandhi Smriti Building

1422. SHRI MULKA GOVINDA REDDY:

SHRI SHRIDHAR WASUDEO DHABE:

SHRIMATI MARGARET ALVA:

SHRI MAHENDRA MOHAN MISHRA:

SHRI RAM CHANDRA BHARADWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of organisations functioning in the premises of Gandhi Smriti;

(b) since when they have using these premises; and

(c) for how long the permission has been granted to them?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The major portion

of the Gandhi Smriti premises is occupied by the Gandhi Smriti Samiti. However, a small portion in the first floor has been given to All India Prohibition Council for a period of 3 years as per the decision of the Gandhi Smriti Executive Committee in its meeting held on 15-9-78. A sales counter has also been placed at the disposal of the Gandhi Book House w.e.f. 1-6 78.

The question whether any further extension should be given to these organisations is under the consideration of the Samiti.

### Gandhi Book House

1423. SHRI SHRIDHAR WASUDEO DHABE;

SHRI MULKA GOVINDA REDDY;

SHRIMATI MARGARET ALVA;

SHRI MAHENDRA MOHAN MISHRA;

SHRI RAMCHANDRA BHARADWAJ;

SHRI GURUDEV GUPTA;

SHRI NARSINGH NARAIN PANDEY;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Gandhi Book House has been constituted by Gandhi Smriti, Gandhi Darshan and Gandhi Smadhi under the guidance of Gandhi Peace Foundation;

(b) whether the Book Stall of Gandhi Book House has been located inside Gandhi Smriti Premises with the permission of his Ministry; and

(c) whether it is also a fact that literature praising Nathuram Godse is on sale along with other anti-Government literature in the stall at the premises of Gandhi Smriti?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN

SINGH); (a) Director, Gandhi Book House has intimated that the Gandhi Book House has been constituted by the following bodies;

1. Gandhi Smarak Nidhi, New Delhi,

2. Gandhi Peace Foundation, New Delhi.

3. Sarva Seva Sangh Prakashan, Varanasi.

4. Gandhi National Museum, New Delhi.

(b) Yes, Sir.

(c) The Gandhi Book House has denied that it is selling books praising Nathu Ram Godse from its sales counter at Gandhi Smriti.

### Association of Voluntary Agencies for Rural Development

1424. SHRI MAHENDRA MOHAN MISHRA;

SHRI RAMCHANDRA BHARADWAJ;

SHRI GURUDEV GUPTA;

SHRI NARSINGH NARAIN PANDEY;

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that AVARD (Association of Voluntary Agencies for Rural Development) has created a permanent body named as AVARD Foundation;

(b) whether it is also a fact that the AVARD Foundation is receiving financial assistance from international agencies;

(c) what are the names of main contributors of AVARD Foundation; and

(d) whether it is also fact that AVARD Foundation holds properties acquired in the name of voluntary organisation?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
AND RURAL RECONSTRUCTION